



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF APPEAL FROM ORDER (SINGLE BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AO/14/2014	FRANCIS NORONHA AND ANR., VS ELEUTERIO MANUEL XAVIER SOARES SINCE DECEASED THR. HEIR MARIA T. FONSECA SOARES AND 6 ORS.	ADV. JOSEPH VAZ	ADV. NIGEL DA COSTA FRIAS FOR NO.2 ADV. VALLABH D. PANGAM FOR R. NO. 1.1 ADV. FERNANDES ANABEL ELDOMA FURTADO R.NO. 1 ADV. PRATIKSHA NAGVEKAR FOR NO.2 ADV. VIBERT NORONHA R.NO. 1 ADV. BAVINA KUKALEKAR FOR NO.2 ADV. IVINA MIRANDA FOR NO.2 ADV. LAXMI SAWANT FOR NO.2
2	AO/20/2022	SHRIKANT ARJUN PARAB AND 22 ORS VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 15 ORS	ADV. NEELESH A. TAKKEKAR SAISH MANDREKAR ANU HARISHCHANDRA GAWAS	ADV. SHIVDATT P. MUNJ ADV. DEEPAK GAONKAR FOR R. NO. 9 ADV. DEEPAK GAONKAR FOR R. NO. 16 ADV. DEEPAK GAONKAR FOR R. NO. 6 SURYAKANT NAIK ADV. DEEPAK GAONKAR FOR R. NO. 8 ADV. DEEPAK GAONKAR FOR R. NO. 7 ADV. DEEPAK GAONKAR FOR R. NO. 5 ADV. DEEPAK GAONKAR FOR R. NO. 15 ADV. DEEPAK GAONKAR FOR R. NO. 13 DEEPAK GAONKAR-MAH/2628/2012 ADV. DEEPAK GAONKAR FOR R. NO. 3 ADV. DEEPAK GAONKAR FOR R. NO. 12 ADV. DEEPAK GAONKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				FOR R. NO. 14
				ADV. SHIVDATT P. MUNJ
				FOR R. NO. 2
				ADV. DEEPAK GAONKAR
				FOR R. NO. 11
				ADV. AMEY S.
				SALGAONKAR FOR R.
				NO. 3
				ADV. AKHIL DEELIP
				GOVENKAR FOR R. NO. 3
				ADV. KHORJUVEKAR
				SHUBHAM SHARAD FOR
				R. NO. 3

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ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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